

12.13 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**Situation arising out of Reported Short
Supply of Fertilizers to farmers in various
parts of the Country**

SHRI M. RAM GOPAL REDDY
(Nizamabad) : I call the attention of the Minister of Agriculture to the following matter of urgent public importance and request that he may make a statement thereon :-

“The situation arising out of the reported short supply of fertilizers to farmers in various parts of the country and the steps taken by the Government to meet the situation”.

THE MINISTER OF AGRICULTURE
(**RAO BIRENDRA SINGH**) : Sir, The requirements of fertilizers for each State are assessed in consultation with the State Governments before the commencement of each season, i.e., Kharif and Rabi. The assessment is made on the basis of the area under different varieties of crops, the fertilizer doses to be applied and also keeping in view the past consumption trends in the State.

2. The consumption of fertilizers in 1982-83 is estimated at 63.88 lakh tonnes which was an increase of about 5.6% over the previous year's consumption. The target for the year 1983-84 was however fixed at 72 lakh tonnes of nutrients, envisaging an increase of 12.6%. There had been a slight slowing down of the growth rate in the earlier years partly because of adverse weather and also as a result of increase in prices of fertilizers which had to be ordered in 1980 and 1981. Accordingly, during 1983-84, a decision was taken by the Government with a view to boost consumption and achieve the targets to reduce the prices of all fertilizers by about 7½% w.e.f. 29.6.83. Further a special rebate of 10% was allowed on the old stocks of urea and DAP

lying with the Food Corporation of India. The weather during 1983-84 also fortunately proved to be favourable. It was noticed that from July 1983 onwards, the consumption of fertilizer spurted suddenly and big increases over the corresponding period of the previous year were recorded, in some States these being as high as 50% in July 1983.

3. The requirements of fertilizers in the country are met from indigenous production and from imports. During the period of Kharif 1983, it transpired that owing to problems of power and water in some major fertilizer plants in the South there were significant shostfalls in production. Against a targeted production of 38 lakh tonnes of nitrogen and 11 lakh tonnes of P₂O₅, the production in 1983-84 now is expected to be about 35 lakh tonnes and 10.3 lakh tonnes respectively. With the very sudden increase in demand in the Southern States following good rainfall and the price reductions, a temporary shortage was reported in certain pockets of Andhra Pradesh during August-September. Immediate steps were taken to move stocks lying in Punjab and U.P. and 93.7 thousand tonnes of urea were moved to Andhra Pradesh out of the Food Corporation stocks lying in the northern region. Additional allocation of indigenously produced fertilisers was given to Andhra Pradesh and the shortage was rapidly overcome. The position was analysed thereafter and it was found that during the months of August-September, 1983, when the shortage had been indicated, the actual availability had been in fact more than 40% in excess of the actual consumption. The shortage might have therefore arisen in certain pockets mainly on account of problems of distribution within the State.

12.16 hrs.

[**MR. DEPUTY SPEAKER** *in the Chair*]

4. Some reports of shortage of fertilisers were also received from West

Bengal, Bihar and Orissa. Prompt steps were taken to meet their requirements by rushing additional supplies from the indigenous manufacturers other than the normal supplies as also from the imported material. The position of supplies for these States was also kept under close watch and in a review carried out in January it was found that for West Bengal, the physical availability had been 1.35 lakh tonnes of nutrients for the period October-December 1983 as against the requirement during that period of 1.05 lakh tonnes of nutrients. Similarly for Bihar the availability in this period was about 1.45 lakh tonnes as against the requirement of 1.21 lakh tonnes. The shortfalls had obviously been temporary and in isolated pockets and were more due to the distributional problems within the States than any inadequacy of overall supply.

5. As regards the overall supply for 1983-84 for the country, the position is that against the targeted consumption level of 72 lakh tonnes of nutrients the total availability from indigenous production, carried forward stocks (both indigenous and imported) and imports during 1983-84, has been in excess of 82 lakh tonnes. I may also add that higher demand and consumption of fertilisers which generated some stress in the demand-supply situation is indicative of a buoyant agricultural production reflected in the record foodgrains production of more than 142 million tonnes expected this year. This has been the result of determined and deliberate promotional efforts, extension of distribution network and motivating the farmers to adopt modern methods of farm production. The demand stress experienced in some areas had been kept under constant review in the Ministry and a Control Room has been functioning for this purpose. The increased demands were met even by adopting non conventional approach by :

- (a) moving stocks of fertilisers from the North to the Southern States;
- (b) allocating stocks from non-traditional suppliers to States where shortages were reported; and
- (c) diverting ships even in the high-seas to such States.

6. It is a matter of gratification for all of us that this year the fertiliser consumption is expected to register a growth of more than 12 per cent as against 5.6 per cent during 1982-83 and the foodgrains production is likely to grow at the rate of more than 11 per cent as against a decline of 4 per cent during 1982-83.

SHRI M. RAM GOPAL REDDY (Nizamabad) : Mr. Deputy-Speaker, Sir, the efforts made by the Hon. Minister are praiseworthy. He has reduced the cost of fertilisers and has benefited the farmers to the extent of Rs. 30 crores. Farmers have taken full benefit of price reduction and have purchased more fertilisers and applied it to their crops and they have given the country over eight per cent more production this year.

Sir, the Hon. Minister stated that there was some defective distribution in the States like Andhra Pradesh and also in some other States. When there was stock of fertilisers available with the States, scarcity was created by them. I want to know from the Hon. Minister whether he has asked any explanation from the State Government as to why they have failed to distribute the fertilisers on time to the proper place of consumption. That is a very serious omission on the part of the Government of Andhra Pradesh and also on the part of some other States.

Sir, now we are mostly dependent on inorganic fertilisers. When I started cultivation in 1942, I used to apply a little of organic fertiliser and used to get more yield. Now we are applying more of inorganic fertilisers and getting the necessary yield.

Sir, day by day fertility of the soil is going down because we have destroyed all forests and we are not applying green manures. Recently the Prime Minister put a ban on cutting the trees. And our Chief Minister tried to ridicule the scheme stating that even to cut trees in Andhra Pradesh, they have to take the permission of Delhi. That great gentleman does not understand that we have already destroyed a lot of forests. If the control is not there from the Centre, I think they will make whole of India a desert. What has happened in Mohenjo Daro, now in Pakistan? Rajasthan also has become a desert. And if our forests are not protected, then whole of India will become a desert. That much knowledge is not available with the Chief Minister of Andhra Pradesh. I want to know whether the Agriculture Minister is going to educate him on this point. For cheap popularity he is talking all these things. I am afraid he may allow without the information of the Government of India destruction of forests in Andhra Pradesh and whatever little green manure is available there, may also be destroyed by him. Sir, in Telugu there is a saying :

*Vanamunnakada varshamu
Varshame karshahuni pranamu*

It means where there are forests, there will be rain. Rain is the life of the farmers. And I think the Hon Minister will convey these sentiments of the Government of India to him in very strong terms. Sir, rains also have got good connection with the forests. Either there will be heavy rains or no rain if there are no forests. Now we are having floods. Floods are also due to the destruction of forests. There are so many things connected with it.

One more danger is that fertility of the soil is going down from year to year. I want to know from the Agriculture Minister whether it would be possible that each year whenever he submits his report to the Parliament he may make a mention about the state of the fertility of the soil, Sir, this is not the question of extensive land for cultivation. Now, it is very important to know how much fertility we are having.

Whether it is six inches or ten inches. Day in and day out it is being eroded either by floods or by winds. It is a danger to the country. Moreover, the water level is coming down. In his own State of Haryana the water level was 64 feet below the surface in 1964. Now it has become less than five feet.

It means the whole of Haryana is sitting on water. They are making efforts in Haryana to take out water and reduce the water level. While taking care of the health of the people, we are not taking that much care of the land. That will destroy the whole thing. If the fertile soil becomes poor, the ration will become poor on account of less production. Even if you do not take care of railways, it does not matter. Of course, in one year you can produce so many wagons and lay so many railway lines. So also is the case with regard to industry. But once the soil is destroyed, it will take 50 to 100 years to bring it to its original level of fertility.

I would like to know from the hon. Minister whether the compost and green measure will enhance the fertility of the soil and whether he will supplement the inorganic manures and if so, what is the scheme with him and whether he is going to maintain the fertility of the soil amount. I want to get a detailed reply from him.

RAO BIRENDRA SINGH : Sir, taking the farmers in modern technology is the responsibility of the Ministry of Agriculture, but I am sorry to say that this is none of the responsibilities of my Ministry to educate a Chief Minister.

(Interruptions)

MR. DEPUTY-SPEAKER Please hear him.

SHRI RAM PYARE PANIKA (Roberts-ganj) : The Chief Minister of Andhra Pradesh should obey the guidelines of the Central Government. If he has not done that.....

(Interruptions)

MR. DUPUTY-SPEAKER : You allow the Minister to reply. But everybody is interrupting the Minister.

RAO BIRENDRA SINGH : The requirements of Andhra Pradesh were properly assessed in consultation with the State Government and about 30 to 40 per cent increase for Andhra Pradesh in the supply of fertiliser was allowed over the previous year's requirements. Whereas the requirements were of a total of 3.13 lakh tonnes, the fertiliser available for the State as allocated and including the stocks already in the State was 4.12 lakh tonnes. It was much more than the total assessed requirement for that particular period when that shortage occurred. The shortage was not on account of any serious problem for which inquiry may be necessary. This was probably due to the lack of preparedness on the part of handling agencies in the State, the distributing agencies. Perhaps they could not foresee the very sudden spurt in the consumption of fertilisers and they did not lift the stocks in time and they did not have enough with them to meet the requirements of the farmers. But the situation was immediately rectified as it came to our notice.

Generally I agree with the hon. Member, but the questions he has raised, which are not relevant to this Calling Attention Motion, need not be replied to.

(Interruptions)

श्री हरीश रावत (अलमोड़ा) : उपाध्यक्ष महोदय, इस समय जो विषय सदन के समक्ष है उसके दो पक्ष हैं—एक पक्ष फर्टिलाइजर के उत्पादन से सम्बन्धित है और दूसरा उसके वितरण से सम्बन्धित है। माननीय मन्त्री जी का फर्टिलाइजर के उत्पादन से कोई सीधा सम्बन्ध नहीं है मगर हम उम्मीद करते हैं उत्पादन से सम्बन्धित पक्ष के बारे में जो कुछ भी हम कहेंगे हमारी उन भावनाओं को वे अपने सहयोगी तक अवश्य पहुँचाने की कृपा करेंगे।

जहाँ तक फर्टिलाइजर के वितरण का सम्बन्ध है, मैं समझता हूँ राव साहब ने जिस

बेहतरी के साथ और जिस बढ़िया तरीके से उसको टैकिल किया है वह सराहनीय है और यहाँ पर हम जिन प्रश्नों को उठायेंगे उनका भी वे समाधान करेंगे।

इस समय स्थिति यह है कि हमारे जितने भी फर्टिलाइजर के प्लान्ट हैं, उनकी जितनी कैपेसिटी है, उसका हम केवल 60-65 प्रतिशत का उपयोग कर रहे हैं। सन्सिडी देने के बावजूद भी उत्पादन में; खपत में तो वृद्धि जरूर हुई है, वृद्धि न होने के कारण किसानों को दिक्कत होती है। आज कल किसान फर्टिलाइजर का ज्यादा उपयोग करना चाहते हैं, जिसकी वजह से आपका जो असैसमेंट है, वह पूरा नहीं होता है। इसलिए मेरा माननीय मंत्री जी से निवेदन है कि आप माननीय कैमिकल और फर्टिलाइजर मंत्रीजी से इसके बारे में बात करें। सारा सदन बहुत हद तक इस बात से संबंधित है। फर्टिलाइजर का उत्पादन बढ़ाकर उसका अधिकतम उपयोग किया जाना चाहिए।

1981 में करीब करीब 21 लाख टन फर्टिलाइजर का आयात हुआ था और 1982-83 में यह आयात घटा, जबकि फर्टिलाइजर के उत्पादन में जितनी वृद्धि होनी चाहिए थी, उतनी वृद्धि नहीं हुई, तो फिर आयात के घटने का क्या कारण है? मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि कहीं ऐसा तो नहीं है कि जो कमी कई प्रान्तों में दिखाई दे रही है, वह आयात की कमी की वजह से हो? दूसरे यह कि सन्सिडी देने की वजह से लोग फर्टिलाइजर ज्यादा उपयोग करना चाहते हैं, जिसकी वजह से रिक्वायरमेंट बढ़ गई है और यह कमी आयात की कमी के कारण नहीं हुई हो? इस पक्ष को आप देखने की कृपा करें। अन्यथा यह बात समझ में नहीं आती है कि 1980-81 में 170 करोड़ रु० की सन्सिडी थी, जो अब वह बढ़कर 550 करोड़ तक पहुँच गई है। इतनी सन्सिडी देने के बावजूद फर्टिलाइजर का आयात क्यों घट गया?

माननीय मंत्री जी समस्या इस समय वितरण से ही सम्बन्धित नहीं है, घटिया वितरण से भी संबन्धित है। वितरण में जो एजेंसियां काम कर रही है, बिहार के अन्दर, जैसी कि अखबारों में रिपोर्ट आई है, उसके अनुसार वहाँ पर जिस कोआपरेटिव ओर्गेनिजेशन को यह काम सौंपा गया था, उस कोआपरेटिव ओर्गेनिजेशन के ऊपर फर्टीलाइजर कारपोरेशन का काफी पैसा बकाया था। फर्टीलाइजर कारपोरेशन ने यह सोचकर कि वे बकाया भुगतान नहीं कर रहे हैं, चूँकि सैन्ट्रल गवर्नमेंट ने उस को रिइम्बर्स करना था, वह नहीं कर पाई है, कहीं इस वजह से तो बिहार में कमी का कारण नहीं रहा? पश्चिम बंगाल में कमी का कारण जैसा कि आपने बताया कि स्टेट गवर्नमेंट अपने फर्ज को पूरा नहीं कर पा रही है, जिसकी वजह से कमी है। इसी तरह से आन्ध्र के अन्दर भी कमोबेश की स्थिति बनी हुई है। इस प्रकार की बातें हर साल उठती हैं, इसलिए इसका कोई स्थायी निराकरण होना चाहिए। जैसा कि आपने कहा है कि एससमेंट लगाया जाता है, तो एससमेंट इस आधार पर लगाना चाहिए कि पिछले साल कितना खर्च हुआ और इस अनुमान के साथ आने वाले वर्ष के अन्दर कितनी जरूरत और हो सकती है। इस हिसाब से अनुमान लगाकर राज्यों को फर्टीलाइजर दिया जाना चाहिए और एजेंसियों की क्षमता को भी भली-भाँति परख लेना चाहिए।

1981 में उत्तर प्रदेश में भी एक शिकायत उठी थी कि फर्टीलाइजर घटिया किस्म का मिल रहा है। हरियाणा में भी इसी प्रकार की शिकायत उठी थी। एक शिकायत यह भी कि आई. एस. आई. स्टैंडर्ड होने के बावजूद भी फर्टीलाइजर घटिया मिला है मैं पूछना चाहता हूँ कि इस स्थिति के निवारण के लिए आप क्या कर रहे हैं। जब राज्य सरकार की एजेंसियां घटिया किस्म का फर्टीलाइजर बितरित

कर रही हैं, तो उनके खिलाफ आप क्या कार्यवाही कर रहे हैं? एक बात यह कि जब कोई काम सरकारी एजेंसी नहीं कर पाती है और प्राइवेट एजेंसियों को सौंपा जाता है, तो बिल्कुल ही घटिया किस्म का फर्टीलाइजर उपलब्ध करवाते हैं। उन एजेंसियों के खिलाफ, जो फर्टीलाइजर में मिलावट करती हैं, जिससे कि किसानों को बहुत नुकसान होता है, उसको रोकने के लिए आप क्या कार्यवाही करने जा रहे हैं? मिलावट का जो वर्तमान कानून है, क्या आप फर्टीलाइजर को भी उसके अन्तर्गत लाये हैं ताकि इसमें किये जा रहे मिलावट को रोका जा सके?

पिछले कुछ वर्षों से जो हमारी फर्टीलाइजर की खपत है वह घटी है। हम जब यह कहते हैं कि हमारा सिंचित रकवा बढ़ा है, तो उस हिसाब से फर्टीलाइजर का उपयोग नहीं बढ़ा है। हमारा दावा यह है कि हमारी सिंचित क्षमता बढ़ी है, ड्राइ-लैंड-फार्मिंग बढ़ी है, तो उस अनुपात में फर्टीलाइजर का उपयोग भी बढ़ना चाहिये, मैं जानना चाहता हूँ कि इस के उपयोग को बढ़ाने के लिए आप क्या कर रहे हैं।

जो हमारा आयातित-फर्टीलाइजर है उसके घटिया होने की शिकायतें मिली हैं। जब बन्दरगाह पर फर्टीलाइजर उतरता है वहाँ कोई ऐसा माध्यम नहीं है जिससे उसकी जाँच करा सके कि क्या यह फर्टीलाइजर उसी किस्म का है जो उसके बारे में बतलाया गया है। इस काम के लिए हमारे पास वहाँ प्रयोगशाला होनी चाहिए। इसी तरह से जो सघन कृषि क्षेत्र हैं जैसे हरियाणा, पश्चिमी उत्तर प्रदेश, बिहार के कुछ हिस्से-वहाँ कीट-नाशक तथा खेती से सम्बन्धित अन्य चीजों की जाँच के लिए उन चीजों को दूर न भेजना पड़े, इस दृष्टि से क्या आप "मोबाइल प्रयोगशाला" बनाने के प्रश्न पर विचार करेंगे?

राव बीरेन्द्र सिंह : डिप्टी स्पीकर साहब, बहुत अच्छे सवाल उठाये गये हैं। पहला सवाल तो यह पूछा है कि हमारा प्रोडक्शन घट रहा है तो हमारा आयात क्यों घट रहा है? असल बात यह नहीं है कि हमारा प्रोडक्शन घट रहा है, लेकिन यह सही है कि प्रोडक्शन टारगेट के मुकाबले में घट रहा है, वह पूरा नहीं हो रहा है। लेकिन वैसे प्रोडक्शन बढ़ता गया है - मैं आपको फिगर्स बतलाता हूँ - 1980-81 में टोटल प्रोडक्शन 30.05 लाख टन था, उसके बाद 1981-82 में हमारा इण्डिजनस प्रोडक्शन 40.93 लाख टन हो गया। इसी हिसाब से हमारा इम्पोर्ट घटा - 1980-81 में 27.59 लाख टन इम्पोर्ट हुआ, लेकिन 1981-82 में चूँकि 10 लाख टन से अधिक हमारा इण्डिजनस प्रोडक्शन बढ़ा, इसलिए हमने 7 लाख टन इम्पोर्ट कम किया। 1982-83 में हमारा प्रोडक्शन 44 लाख टन पर पहुंच गया और इम्पोर्ट घट कर 11.32 लाख टन रह गया, क्योंकि इम्पोर्ट पर जो फ़ारन-एक्सचेंज खर्च होता है उसको हम बचाना चाहते थे। इस बार भी जो फिगर्स मैंने स्टेटमेंट में दी हैं उनके मुताबिक 45 लाख टन प्रोडक्शन का अन्दाजा है, जितना हमने टारगेट रखा था, यह उसके मुताबिक नहीं है। इसलिये हमने इस साल इम्पोर्ट बढ़ा दिया है, 3 लाख टन के करीब पिछले साल की निस्वत इम्पोर्ट बढ़ाया है।

दूसरा सवाल उन्होंने हैवी-सब्सिडी के बारे में पूछा है। मैं मानता हूँ कि हैवी सब्सिडी जो देनी पड़ी है, उसका फायदा किसानों को ज्यादा नहीं पहुंच रहा है। उसकी वजह यह है कि हमारी इण्डस्ट्रीज मार्डनाइजेशन की तरफ कम ध्यान दे रही हैं। बहुत से प्लांट्स ऐसे हैं जहां का वर्किंग इनएफिशियेन्ट है, लेकिन जहां तक नये कारखानों का ताल्लुक है जैसे कोआपरेटिव सैक्टर में "इफको" है - वह अपनी इंस्टाल्ड

कैपेसिटी से ज्यादा प्रोडक्शन करके दिखलाता रहा है। इसको देखते हुए प्राइवेट मैनूफैक्चरर्स भी अगर अपनी कैपेसिटी यूटिलाइजेशन को बढ़ायें तो कास्ट कम हो सकती है। इसका कैमिकल एण्ड फर्टिलाइजर मिनिस्ट्री से डायरेक्ट सम्बन्ध है और वे इस पर ध्यान दे रहे हैं। असल वजह यह है कि इण्डस्ट्रीज का जो इन्वेस्टमेंट है, उसके ऊपर प्रोफिट एन्स्योर्ड है और जो उनका अपना इन्वेस्टमेंट है, उसके ऊपर कुछ न कुछ प्रोफिट देना पड़ेगा ताकि इण्डस्ट्री चलती रहे। अपनी एफिशियेन्सी बढ़ाने के लिए शायद वे ज्यादा पैसा खर्च नहीं करते हैं ऐसा मेरा अपना विचार है लेकिन इस तरफ सरकार का ध्यान है।

क्वालिटी कन्ट्रोल की तरफ हम बहुत तवज्जह दे रहे हैं। इम्पोर्टेड फर्टिलाइजरस की बात आपने कही। बाहर से जो फर्टिलाइजरस खरीदते हैं, वह एम एम टी सी के द्वारा खरीद करते हैं और कामर्स मिनिस्ट्री फर्टिलाइजरस खरीद कर इनका बन्दोबस्त करती है। एग्री-कल्चर मिनिस्ट्री तो अपनी डिमांड बता देती है। बाहर से जो फर्टिलाइजरस आता है, उसकी क्वालिटी वहां पर ठीक से चेक होती है या नहीं होती है, इसका ध्यान तो हम रखते ही हैं लेकिन इसके अलावा अपने देश में आने के बाद उसकी क्वालिटी चेक हो और फर्टिलाइजरस कैसा आया है, इसको देखने के लिए आपको यह जानकर खुशी होगी कि हमने तीन लेबोरेटरीज कोस्टल एरियाज के अन्दर सेट-अप करने का फ़ैसला किया है और उन लेबोरेटरीज में जहां पोर्ट्स पर इम्पोर्ट हो कर फर्टिलाइजरस उतरेगा, उसको चेक किया जाएगा, उसकी क्वालिटी को देखा जाएगा। इसके अलावा इन लेबोरेटरीज के अन्दर हम दूसरे फर्टिलाइजरस के एनेलीसिस के लिए, टेस्टिंग के लिए सुविधाएं देने की कोशिश कर रहे हैं।

इसी तरह से आप ने पेस्टीसाइड्स और इन्सेक्टीसाइड्स की क्वालिटी का भी जिक्र किया। उनकी क्वालिटी को कन्ट्रोल करने की हमारी कोशिश है और एसेंशियल कोमोडिटीज एक्ट के अन्तर्गत हम चाहते हैं कि ऐसे मामलों में कड़ी सजा दी जाए। जो कायदे कानून इसके लिए बने हैं, हम चाहते हैं कि उन पर अमल हो और जो फर्टिलाइजर्स कन्ट्रोल आर्डर है, उसको काम्प्रीहेंसिब तरीके से एमंड करने की बात हम सोच रहे हैं ताकि जो लूपहोल्स हों, वे बन्द हो जायें और स्टेट गवर्नमेंट्स सख्ती से इनका पालन करा सकें क्योंकि इन्फोर्समेंट इन एक्टों का स्टेट गवर्नमेंट्स के हाथों में है। सेन्ट्रल गवर्नमेंट तो इस मामले में सिर्फ गाइडेंस ही देती है। अब हमारी कोशिश यह है कि सेन्ट्रल गवर्नमेंट भी कुछ न कुछ इस मामले में करे, जिससे क्वालिटी कन्ट्रोल पर निगाह रखी जा सके। इस पर निगाह रखने के लिए स्टेट गवर्नमेंट्स की लेबोरेटरीज की क्षमता को बढ़ाया जाए और हम अपनी भी लेबोरेटरीज कायम करना चाहते हैं। इसमें खाली स्टेट गवर्नमेंट्स की ही जिम्मेवारी न रहे बल्कि हम भी देख सकें और बता सकें कि कहां पर क्वालिटी खराब है। जहां से फर्टिलाइजर्स के एडलट्रेशन की शिकायत आती है, उसको चैक कराने के लिए और पेस्टीसाइड्स के लिए भी हमने एक टीम बनाई है और अलग-अलग जोन में जा कर जब उसने अपनी आँखों से देखा तो हमारी आँखें खुली। जो नमूने देखे गए, उनमें से बहुत ज्यादा नमूने सब-स्टेन्डर्ड थे और इस चीज को रोकने के लिए हम कार्यवाही कर रहे हैं। हम चाहते हैं कि स्टेट गवर्नमेंट्स इस काम में तेजी लाएं और जो मुकदमे चल रहे हैं, उनमें अच्छी तरह से पैरवी करा कर उनको कामयाब कराएं और ज्यादा सैम्पुल्स उठायें। इन सब बातों की तरफ हमारा ध्यान है।

ग्रीथ आफ फर्टिलाइजर्स की जो बात है, जो टार्गेट्स हम निर्धारित करते रहे हैं,

वे पूरे नहीं हो पाए हैं और उसकी वजह मैंने अपने स्टेटमेंट में बता दी है। सन् 1980-81 में कीमतें बढ़ानी पड़ गई थी और उसकी वजह से खपत में कमी आ गई। अब खपत में तेजी आई है, जिसकी वजह से इस साल रिकार्ड फसल होने जा रही है और हम पिछले सारे रिकार्ड तोड़ने की कोशिश कर रहे हैं। फर्टीलाइजर्स की कीमत कम करने से और कुछ मौसम भी अच्छा रहा, जिसका फायदा किसानों ने उठाया और उसकी वजह से फर्टीलाइजर्स की खपत बढ़ी है और कुछ टेम्पोरेरी शार्टेज भी कहीं-कहीं देखने में आई है, जिसको हमने पूरा किया।

एजेन्टों के ऊपर हम जितनी सख्ती कर सकते हैं और कड़ी निगाह रख सकते हैं, उसके लिए हम अपनी तरफ से पूरे यत्न कर रहे हैं। मेनुफैक्चरर्स अपने एजेन्ट मुकर्रर करते हैं लेकिन हमारी कोशिश यह है कि ज्यादा से ज्यादा फर्टिलाइजर्स का डिस्ट्रीब्यूशन कोआपरेटिवज के थ्रू हो। बहुत सी कोआपरेटिवज अपना हिस्सा ले रही हैं। इस तरफ भी हमारा पूरा ध्यान है और चार-चार मेनुफैक्चरर्स को भी इसके बारे में कहा है। एजेन्ट्स के लेवल पर या डिस्ट्रीब्यूशन के लेवल पर जहां पर फारमर्स के लिए सोल एजेन्ट्स हैं वहां अगर कोई एडलट्रेशन होता है, तो उसकी जिम्मेवारी उस सोल एजेन्ट पर होती है। इसकी जिम्मेवारी फेडरेशन को या बड़े डिपो होल्डर को या मेनुफैक्चरर्स को खुद भी उठानी पड़ेगी और उसके परिणाम भुगतने पड़ेंगे। इस तरह से आप देखें कि हम हर तरह से कोशिश कर रहे हैं कि फर्टिलाइजर्स के मामले में इस तरह की बातें न हों।

** (Interruptions)

MR. DEPUTY-SPEAKER : Shri Ramavatar Shastri will speak now.

** (Interruptions)

*Not recorded.

MR. DEPUTY-SPEAKER : As I have already said on different occasions any body whose name is not here does not go on record. It is left to the Minister to reply or not.

Shri Ramavatar Shastri will speak now.

**** (In'erruptions)**

श्री रामावतार शास्त्री (पटना) : उपाध्यक्ष महोदय, मंत्री महोदय ने सदन के सन्मुख जो वक्तव्य पेश किया है, वह खुशफहमी का द्योतक है। सरकार का कहना है कि इस वर्ष खाद की कमी नहीं रही है जिसके कारण रबी की फसल में वृद्धि न आशातीत सफलता मिलने की संभावना है। मंत्री जी का कहना है कि इस वर्ष उर्वरकों की खपत में 12 प्रतिशत से भी अधिक वृद्धि होने की संभावना है। खाद्यान्नों के उत्पादन में 11 प्रतिशत की वृद्धि का दावा किया गया है।

मन्त्री महोदय के इस वक्तव्य से मैं सहमत नहीं हूँ क्योंकि यह वास्तविकता के विपरीत है। सरकार ने स्वयं स्वीकार किया है कि इस वर्ष आंध्र प्रदेश, पश्चिम बंगाल, बिहार और उड़ीसा से यूरिया खादों की कमी की शिकायतें मिली हैं। उन शिकायतों को मैं सही मानता हूँ।

बिहार के बारे में मुझे खाद की कमी के कारण हुई गेहूँ की फसल की क्षति की जानकारी है। मैंने अपने क्षेत्र पटना का बीमारी की स्थिति में भी दौरा करने के बाद देखा कि, फुलवारी शरीफ, नौबतपुर, बिक्रम, दानापुर, बिहटा और जतलान क्षेत्र में वर्षा के बाद यूरिया खाद नहीं मिलने के कारण गेहूँ के उत्पादन में 25 से 50 प्रतिशत तक हानि होने की संभावना है। जिस यूरिया खाद के बोरे का मूल्य साढ़े ग्यारह रुपए है, उसे किसानों को विवश हो कर 140 से 165 रुपए बौरा खरीदना पड़ा। सरकारी आदेश के बावजूद प्रति किसान दो बौरा यूरिया देने के बजाय

फुलवारी शरीफ के प्रखंड विकास अधिकारी ने शासक दल के विधायक के दबाव में आकर बीस-बीस बोरे खाद की सप्लाई की जिसकी ख़ुलकर चोर-बाजारी की गई।

भागलपुर जिले में भी किसानों को सरकारी दुकानों में खाद नहीं मिली। किसानों को 150 रुपए से लेकर 250 रुपए प्रति बौरा दाम देकर चोरबाजार में खाद खरीदना पड़ा। अनुमान है कि खाद की कमी के कारण इस जिले में गेहूँ की फसल की 50 से 60 प्रतिशत तक क्षति होगी। कहीं कहीं खाद में नमक मिलाकर बेचा गया है। पुराने और खराब खादों को भी अधिक दामों पर बेचा गया।

औरंगाबाद जिले में भी यूरिया खाद के अभाव में गेहूँ की 40 प्रतिशत फसल की क्षति होने का अनुमान है। इस जिले में 150 रुपए प्रति बौरा उर्वरक बेचा गया।

बिहार के अन्य जिलों में भी खाद की कमी को ले कर हाहाकार मचा हुआ था और सभी खाद के वितरक बिस्कोमान और निजी एजेन्सियों की बदइतन्जामी एवं चोरबाजारी की निंदा कर रहे थे। बिहार में बिस्कोमान की ओर से 60 प्रतिशत और निजी वितरण संस्थाओं की ओर से 40 प्रतिशत यूरिया तथा अन्य खाद बेची जाती है। कहते हैं कि बिस्कोमान ने इस साल कम खाद मंगवाया जिसके कारण उसकी चोरबाजारी में मदद मिली।

बरौनी खाद कारखाने से मिलने वाली खाद नहीं मिली। विदेश से बिहार के लिए जिस खाद का आयात किया गया उसे किसी अन्य राज्य को भेज दिया गया। इसके क्या कारण थे।

क्या यह सच बात है कि सिंदरी से एक रक यूरिया खाद कानपुर सार्वजनिक वितरण की दुकानों द्वारा बेचने के लिए भेजी गई थी। यदि हां तो क्या यह बात सच है कि संपूर्ण

खाद को अधिक दाम पर काले बाजार से बेच दिया गया। क्या यह बात सही है कि काला-बाजारी करने वालों के गोदामों पर कानपुर के जिलाधीश ने छापा मारकर जाँच करवाई और संबंधित अधिकारी को निलंबित करने की सिफारिश की। यदि हां तो क्या यह सच है कि खाद की बिक्री करवाने के लिए नियुक्त अधिकारी मुख्य मार्केटिंग अफसर ने चोर-बाजारी करने वालों के खिलाफ कोई कार्यवाही नहीं की। यदि हां, तो क्यों? क्या यह बात भी सच है कि इस सदन के माननीय सदस्य श्री हरिकेश बहादुर ने रसायन एवं उर्वरक मंत्री श्री वसंत साठे एवं अन्य अधिकारियों को कानपुर खाद घोटाले के बारे में पत्र में लिखा। फिर भी कोई कार्यवाही नहीं की गई।

यह बात ठीक है कि 1983 में खादों के दामों में कमी करने से खादों के प्रयोग में वृद्धि हुई है। क्या सरकार इस प्रवृत्ति को बढ़ाने के लिए खाद के मूल्यों में कमी करने का विचार रखती है।

क्या सरकार खाद की बिक्री के लिए दो एजेंसियों के बजाए केवल एक एजेंसी (सहयोग समितियाँ) ही रखने का विचार रखती है ताकि खादों की चोर बाजारी को रोकने एवं बिक्री को नियंत्रित करने में मदद मिले।

क्या सरकार बिहार से बिस्कोमान के प्रबंध को और चुस्त दुरुस्त करने का विचार रखती है ताकि वह खाद का बटवारा उचित ढंग से कर सके।

सरकार ने सन् 1982-83 और 1983-84 में राज्यों को खरीफ और रबी के लिए खाद की जो सप्लाई की है उसका राज्यवार ब्यौरा क्या है?

सन् 1982-83 और 1983-84 में देश में खाद के उत्पादन का ब्यौरा क्या है?

राज वीरेन्द्र सिंह : बहुत लंबे चौड़े सवाल शास्त्री जी ने कर दिए। मैंने पहले ही बता दिया है कि कुछ अरसे के लिए कुछ स्टेट्स में खाद की कमी की शिकायत मिली है। बिहार भी उनमें से एक है। जिन दिनों बिहार में खाद की कमी थी, मैं वहां पटना भी गया था और मेरी निगाह में भी वे शिकायतें आईं। उस वक्त वहां के चीफ मिनिस्टर से बातचीत की और खाद सप्लाई करने वाली एजेंसियों से भी बात की। और यहाँ आकर मैंने मिनिस्ट्री को हिदायत दी कि जल्दी से जल्दी इस कमी को पूरा किया जाए और बाहर से जो खाद आ रहा है वह जहाज बिहार के लिए डायवर्ट करें और रैक जल्दी से भेजें। उसके बाद मुझे मालूम हुआ कि वह कमी कुछ अरसे के बाद ठीक हो गई। इसमें शक नहीं कि कुछ अरसे के लिए वहां ब्लैक मार्केट खाद का हुआ जो खेद जनक बात है। मैं शास्त्री जी से सहमत हूँ। उसकी रोकथाम के लिए स्टेट गवर्नमेंट ने कुछ उपाय किये। उनसे बातचीत की थी, लेकिन उन्होंने कुछ कठिनाई बताई। उस वक्त मुझे चीफ मिनिस्टर ने यह कहा था कि अगर इस वक्त ज्यादा सख्ती करेंगे तो हो सकता है और छिपा लिया जाए। जितना सप्लाई हो रहा है यह भी न मिले। तो इस तरीके से जितना हो सका, किया।

एलोकेशन बिहार में भी जो अंदाजा था पिछले साल की कंजेशन के अनुसार, उससे 30-40 प्रतिशत ज्यादा बिहार के लिए किया गया। अवेलेबिलिटी भी वहां कम नहीं थी। जो कमी हुई वह वक्त के ऊपर खाद उठाने की थी। कुछ एजेंसियों की तरफ से जिसमें बिस्कोमान भी शामिल है जो वहां अपेक्स कोआपरेटिव है खाद के वितरण के लिए। बिहार में टोटल रिक्वायरमेंट इस साल के लिए एक लाख 60 हजार टन की भी।

पिछले साल की अपेक्षा तीस-चालीस परसेंट ज्यादा थी जबकि एवेलेवल था एक लाख 53 हजार टन। मैं इस बात को मानता हूँ कि जहाँ कमी हो जाती है, वहाँ एडलट्रेशन अवश्य होता है। लोग यह नहीं देखते कि क्यालिटी कैसी है? बिहार में भी संभव है, ऐसा हुआ हो।

श्री रामावतार शास्त्री : वहाँ नमक मिलाया गया।

राव बीरेन्द्र सिंह : यूरिया में सबसे ज्यादा नमक मिलाने की ही बात होती है। अगर, शास्त्री जी ने थोड़ी सी स्पेसिफिक बात बता दी होती तो हम जरूर छापा मार लेते। जहाँ तक सिन्दरी की खाद आपने बताया है...
.....(व्यवधान)।

श्री हरिकेश बहादुर : यह मामला आपका नहीं है। यह फर्टिलाइजर मिनिस्ट्री का काम है।

राव बीरेन्द्र सिंह : डिस्ट्रीब्यूशन में कमी देखने का काम मेरा है। इसी पर आज कार्लिंग अटेंशन मोशन भी है। शास्त्री जी ने सुझाव दिया कि दो की बजाय एक एक एजेंसी हो, मैं उनका मतलब समझा नहीं?

श्री रामावतार शास्त्री : कोआपरेटिव के जरिए बेची जाए।

राव बीरेन्द्र सिंह : हमारी कोशिश यही है कि को-आपरेटिव के जरिए ही बेची जाए और हम बेचने की कोशिश भी कर रहे हैं। प्राइवेट एजेंसियों ने अपने डीलर्स मुकरर किए हुए हैं। किस हद तक हम उनको हटा सकते हैं, यह कहना मेरे लिए मुश्किल है? सरकार की नीति मैंने आपको बता दी है। हमारी कोशिश यही है कि प्राइवेट डीलर्स न हों। अगर हो तो ऐसे न हो जो दूसरा

धंधा भी करते हों। यूरिया का बोरी के साथ अगर नमक रखा हो तो मिलावट आसान हो जाती है। हमारी कोशिश है कि किसानों के बच्चों को और जो इंडीरियर में एजुकेटेड अन-एम्पलायड है, उनको एजेंसी मिले। डीलर के कई मैनुफैक्चरर्स हैं, और एजेंट भी होते जाते हैं। उसकी बजह से कुछ दिक्कतें बढ़ जाती हैं। अगर पांच मैनुफैक्चरर्स है, और एक डीलर के पास एजेंसी है तो पांच अलग-अलग सेल पाइंट बन जायेंगे। हमारी शर्त पूरी करने के लिए एक ही डीलर का नाम बताते हैं। हम कोशिश कर रहे हैं कि इसमें कुछ सुधार किया जाए। कीमत कम करने का सुझाव भी शास्त्री जी ने दिया है, जिसका अभी मैं जवाब देने में असमर्थ हूँ।

आप हरेक स्टेट की पोजीशन जानना चाहते हैं तो वह मैं आपको पढ़कर सुना देता हूँ। इससे आपको जानकारी हो जायेगी कि कितनी रिक्वायरमेंट थी और कितनी एवेलेबिलिटी थी?

12.58 hrs.

[SHRI CHINTAMANI PANIGRAHI in the Chair.]

Andhra Pradesh--demand 3.13 lakhs tonnes; availability-4.12 lakhs tonnes. Karnataka--requirement--1.25 lakhs tonnes, availability--1.41 lakhs tonnes, more than their requirements; same is with regard to Kerala--total requirements--45,000 tonnes and availability--91,000 tonnes; Tamil Nadu total requirements--2.98 lakhs tonnes and availability--3.51 lakhs tonnes and similarly, with regard to Maharashtra, total requirements assessed are 1.65 lakhs tonnes and availability--2.52 lakhs tonnes, one lakh tonnes more than what they require.

13.00 hrs.

The same is the case with regard to Rajasthan. These are the figures from October to January.

	Total require- ment assessed (Tonnes)	Availa- bility. (in tonnes)
Rajasthan-	1.27 Lakhs	1.32 Lakhs.
Haryana.	1.80 ,,	1.97 ,,
Punjab	5.90 Lakhs	— ,,

Punjab consumes a lot of fertilisers. So, the availability is more or less the same. It was only 2,000 tonnes less than the total requirements of Punjab. But, there has been no complaint from Punjab in this respect.

Similarly, Sir, in U. P., I am sorry the data has not been received from the State Government. They have not even furnished the figures. Himachal Pradesh has more availability—almost it is double that of the total requirements. Assam, unfortunately, is consuming very small quantities of fertilisers. It is only 4,000 tonnes for the whole State. The availability was 8,000 tonnes for Assam. For Bihar, Shri Shastri Ji is keen to know. The figures are :

Requirements.	1.60 lakhs tonnes.
Availability.	1.83 ,, ,,

So, the availability was much more than even the increased assesment of the requirements. For this year, the shortage has temporarily occurred for the reasons that I have already given. I do not think that I need to read all this ; because the hon. Member wanted to know about some States, I have given the figures.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum) : Sir, the statement of the Minister contains several contradictory points. At one time he says this. I quote :

“With the very sudden increase in demand in the Southern States following good rainfall and the price reductions, a temporary shortage was reported in certain pockets of Andhra Pradesh during August-September. Immediate steps were taken to move stocks lying in Punjab and U. P. and 93.7 thousand tonnes of urea were moved to Andhra Pradesh out of the Food Corporation stocks lying in northern region.”

Afterwards, again, he says and I quote :

“The position was analysed thereafter and it was found that during the months of August-September, 1983, when the shortage had been indicated, the actual availability had been in fact more than 40% in excess of the actual consumption. The shortage might have therefore arisen in certain pockets mainly on account of problems of distribution within the State.”

The Minister says that the problem has arisen because of the problem of distribution within the State. If that is so, why the direction has been given to send fertilisers from the other States to a particular State? That means the problem of distribution may not be within the State. It is a problem regarding distribution throughout the country. In para 4 he is also giving the same contradictory points. I quote :

“Some reports of shortage of fertilisers were also received from West Bengal, Bihar and Orissa. Prompt steps were taken to meet their requirements by rushing additional supplies from the indigenous manufactures other than the normal supplies as also from the imported material.

He again says :

“The shortfalls had obviously been temporary and in isolated pockets and were more due to the distributional problems within the States than any inadequacy of overall supply.”

That is why I have drawn your attention to the fact that the Statement contains contradictory points. Actually the problem is mainly because of hoarding and black-marketing. I want to know what prompt action the Government proposes to take to a stop hoarding and blackmarketing in fertilizers. One clear cut case of blackmarketing was brought forward by an hon. Member of this House Mr. Harikesh Bahadur. A full rake load of urea coming from Sindri fertilizer was sold in the blackmarket while that was

for the public distribution system. The District Magistrate, Kanpur was informed of this and immediately he enquired into the allegation and found that the allegation was correct. He wrote a letter to the Chief of FCI Marketing in UP to take action against the officer concerned and suspend him and institute further enquiries. This was brought to the notice of the Minister of Fertilizers, Mr. Sathe, the State Minister Mr. Rath and the CMD of the FCI by Mr. Harikesh Bahadur. His letters have been acknowledged. But no action has been taken against the officer concerned. This is the way how the Government is dealing with this case when clear evidence of black marketing was brought to notice. I raised my objection on the Calling Attention because it is a question concerned with Fertilizer Ministry. Fertilizer Minister is not present. FCI and everything is controlled by Food Minister. He is not present. How can a poor Agriculture Minister answer all our question which are related to other Ministries? The Minister was telling while replying to another member that one dealer was having agency for so many manufacturers and they do all the mischief. What is the solution which Government thinks of that, to solve this problem? Will Government take steps for restructuring public distribution system in view of their past experience?

As regards production, what is the total requirement? What is the total indigenous production? What is produced by public sector units? What is produced by private sector units? What is the installed capacity of public sector units? Are they producing according to installed capacity? If not, what are the reasons? May I know whether public sector units will be equipped and strengthened in such a way that they may be able to produce as per the installed capacity envisaged?

In Kerala we are having two important divisions of the FACT; one is Cochin Division and the other is Udyogmandal division. In the light of the problems faced in the area of fertilisers, I want to know from the Government, through you, whether any action has been taken to expand the two Divisions of FACT. Similarly, I want to know whether the Government has taken

any concrete step to use the urban solid base waste as fertiliser. Will the hon. Minister be pleased to tell us what was the investment in the field of fertiliser production for the last so many years, that is, during all these plan periods? I want to know whether the hon. Minister is satisfied with the present investment. If he feels that the present investment is not sufficient, what action does he propose to take in order to increase the investment in the field of fertiliser production.

RAO BIRENDRA SINGH : Sir, the hon. Member has unfortunately erred in his judgement on the efficient working of my Ministry in distributing fertilisers from one single case which he mentioned.

SHRI A. NEELALOHITHADASAN NADAR : If you permit me, I can quote so many cases.

RAO BIRENDRA SINGH : I think the hon. Member knows what a massive operation is involved in the distribution of 72 lakh tonnes of fertilisers in a year, reaching all this quantity to the farmers, looking after the quality, looking after the need of every district and every State, assessing the needs properly and then rushing the supply where shortages occur and keeping an eye also on the agents, manufacturers and everybody else. All these things are being done here in the Ministry day and night manually. It is not a computerised system or anything. In this large country, to carry out an operation like this and successfully, is not an easy thing and this has to be appreciated. If the hon. Member does not know what it is, then I do not know how to throw more light on this and how to educate them on what we are doing. This is not all. We only want to promote consumption of fertilisers. In certain districts where consumption is low. All these things have been done in a manner which have attracted praises not only from within the country but even from outside and the result is increase in production. In spite of droughts and bad weather in the past few years, we have been breaking record after record, years after year. He wants to know about the production in the public sector and in the private sector. Then there is also the cooperative sector which he

has forgotten. It is not possible for me to give the break-up of production in all these three sectors. But I have stated the total production that is expected. It is about 38 lakh tonnes during 1983-85 and some of our large plants in the cooperative sector particularly, have been working and producing more than their installed capacity, even up to 110%. So, it is not everywhere that capacity has not been fully utilised. I have already said more than what the hon. Member could say on this subject. I myself said that investment in the industry is not bringing the desired returns. I do not know what more he wants me to say. If he wants to know the details, he should address the Ministry of Industry, Ministry of Chemicals and Fertilisers to know how much more investment they are planning in the Fertiliser industry next year or in the Seventh Plan period which is being formulated.

I do not think, there is anything else that needs to be answered.....(*Interruptions*) We are doing a lot, I do not know what more you want us to do.....(*Interruptions*). You did not know, how the agents are appointed; I have given the information. We have taken note of the fact that one agent is working for more than two or three manufacturers.

If the hon. Member wants to know anything else, I would let him know.

13.16 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at twenty-four minutes past Fourteen of the Clock.

(MR. DEPUTY SPEAKER *in the Chair*)

SHRI KRISHNA CHANDRA HALDER (Durgapur) : Every day we are losing 5-10 minutes like this.

MR. DEPUTY SPEAKER : Who is responsible for this? You should ask this question of yourself. Every one of you

should direct that question to yourself— every hon. Member including myself. There should be self-introspection. It is now 2.25. We should have met at 2.15, P. M. ten minutes back. But every hon. Member should do some self-introspection, and ask himself as to whether he is doing his duty to the people of this country and whether the assurance given to them when he was elected is being carried out. It is up to you.

SHRI BAPUSAHEB PARULEKAR (Ratnagiri) : Let us not waste time any more.

MR. DEPUTY-SPEAKER : Shri Mallikarjun, on behalf of Shri Buta Singh.

14.16 hrs.

BUSINESS OF THE HOUSE

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : on behalf of my colleague, Shri Buta Singh with your permission, Sir, I rise to announce that Government Business in the House during the week commencing 12th March, 1984, will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Submission to the vote of the House of the Demands for Grants on Account (General) for 1984-85.
3. Discussion on the Resolution regarding recommendations of the Railway convention committee.
4. Discussion and voting on :
 - (a) Demands for Grants (Railways) for 1984-85.
 - (b) Supplementary Demands for Grants (Railways) for 1983-84.
 - (c) Demands for Excess Grants (Railways) for 1981-82.